

teration Act/Rules, 1954;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the authority entrusted with the task of prosecuting the traders for violation of the aforesaid rules in Punjab?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). Local Bodies authorities are Licensing Authorities under the Prevention of Food Adulteration Act, 1954 in the State of Punjab.

(c) Health Department of the Govt. of Punjab is entrusted with the job of prosecuting the traders for violation of the aforesaid Act.

Objectives for Setting Up AIIMS

10053. SHRI UTTAM RATHOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the objectives for which the All India Institute of Medical Sciences, New Delhi was set up;

(b) whether the objectives have been fulfilled;

(c) if not, the reasons therefor; and

(d) the expenditure incurred on the insti-

tution annually during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The All India Institute of Medical Sciences, New Delhi was set up as an Institution of national importance under the All India Institute of Medical Sciences Act, 1956 with the following objectives:

- (i) to develop patterns of teaching in undergraduate and post-graduate medical education in all its branches so as to demonstrate a high standard of medical education to all medical colleges and other allied institutions in India;
- (ii) to bring together in one place educational facilities of the highest order for the training of personnel in all important branches of health activity; and
- (iii) to attain self-sufficiency in post-graduate medical education.

(b) The above objectives have since been fulfilled and the Institute is still continuing to achieve further progress.

(c) Does not arise in view of reply to (b) above.

(d) The expenditure incurred on the institution annually during the last three years, year-wise as reported by AIIMS is given in the statement below.

STATEMENT

*Expenditure incurred by AIIMS during the last three years, year-wise**(Rs. in lakhs)*

Sl. No.	Sub-heads	1987-88			1988-89			1989-90		
		Plan Exp.	Non-plan Exp.	Plan Exp.	Non-plan Exp.	Plan Exp.	Non-plan Exp.	Plan Exp.	Non-plan Exp.	
1	2	3	4	5	6	7	8			
1.	AIIMS (Main)	567.47	2014.06	715.94	2285.63	651.00	2200.00			
2.	Super-Specialities	355.05	79.97	548.62	100.83	518.00	188.73			
3.	Dr. R.P. Centre for Ophthalmice Sciences	60.58	176.23	127.87	203.05	120.00	241.65			
4.	Institute Rotary Cancer Hospital	33.03	41.19	18.21	69.38	80.75	84.87			
5.	De-Addiction Centre	64.00	—	61.00	—	70.00	—			
*6.	Centralised Accident and Trauma Services	11.84	—	33.03	—	2.50	—			

NB : The figures of expenditure during the year 1989-90 are tentative.

* : The Project has since been transferred to Delhi Administration.